

Muzaffarpur-Bhowara Air Service

1631. **Shri Shiva Chandra Jha:**
Shri Bibhuti Mishra:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that while Muzaffarpur and Bhowara (near Madhubani) have aerodromes but no regular air service is operating there; and

(b) if so, the steps taken to link them by regular air service?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). The Indian Airlines Corporation is operating a non-scheduled service between Patna and Muzaffarpur twice a week. The fair weather airstrip at Bhowara is not suitable for operation of air services at present.

Flying Clubs in Madhya Pradesh

1632. **Shri Atam Das:** Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) the total number of Flying Clubs in Madhya Pradesh;

(b) the number of clubs for 'A' Class, 'B' Class and 'C' Class pilots; and

(c) whether Government are considering to increase the number of flying clubs in Madhya Pradesh?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) Madhya Pradesh has one Flying Club, with its Head Office at Indore and a branch at Bhopal.

(b) Neither the Flying Clubs nor the Pilots are categorised as 'A' Class, 'B' Class or 'C' Class.

The Flying Clubs are eligible to receive grant-in-aid for the following categories of instructional flying:—

(i) Flying training for issue and renewal of Student Pilot's Licence and Private Pilot's Licence;

(ii) Flying training for any specific class of trainees in accordance with the scheme approved by Government from time to time;

(iii) Hobby flying.

(c) The Flying Clubs are private bodies, and may be constituted either under the Indian Companies Act or the Societies Registration Act. Formation of a flying club depends largely on local enthusiasm and initiative. As soon as a club fulfils the prescribed conditions of eligibility, it is sanctioned grant-in-aid at prescribed rates, by the Central Government. A club must do a minimum of 300 hours of instructional flying during a year, to be eligible to receive grant-in-aid from Central Government.

Chandra Hotel at Khajuraho

1633. **Shri Nathu Ram Ahirwar:** Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) the amount sanctioned for the construction of Chandra Hotel at Khajuraho in Madhya Pradesh;

(b) the action taken to construct the hotel; and

(c) the reasons for the delay, if any?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) to (c). Government have no proposal to construct a hotel at Khajuraho in the near future. India Tourism Development Corporation, a Public Sector Undertaking, has a Tourist Bungalow at Khajuraho and also the State Government have their own Tourist Bungalow for the benefit of tourists.

Agricultural Education

1634. **Shri C. C. Desai:**
Shri R. K. Amin:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any plan under consideration to make